CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL ALLAHABAD

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.70454 of 2019

M/s Jaypee Sports International Ltd.,Appellant VERSUS Commissioner of Central Excise, NoidaRespondent

Present for the Appellant: Request for Adjournment

Present for the Respondent: Shri Sandeep Kumar Singh, Authorised Representative

DATE OF HEARING : 06 September, 2019

<u>ORDER</u>

In view of the request made by the learned counsel for the

Appellant, the hearing of the appeal is adjourned. List on 14

November, 2019.

(Archana Wadhwa) Member (Judicial)

(Anil G. Shakkarwar) Member (Technical)

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